



GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
(Judicial Administration Section) Civil Secretariat
Srinagar/Jammu.

Subject:- Appointment of Additional Advocates General, Deputy Advocates General and Government Advocate for the Jammu Wing of the Hon'ble High Court.

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Government Order NO: **3984** -LD(A) of 2018.
Dated : 17 - 07 - 2018.
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In supersession of all previous orders on the subject, sanction is accorded to the appointment of the following Advocates as Law Officers in the Jammu Wing of the High Court with designation as shown against each:-

S.No.	Name of the Law Officer S/Shri	Designation
1.	S. S. Nanda	Senior Additional Advocate General
2.	Smt. Seema Shekhar Khajuria	Senior Additional Advocate General
3.	H. A. Siddiqui	Senior Additional Advocate General
4.	C. M. Koul	Senior Additional Advocate General
5.	Ravinder Gupta	Additional Advocate General
6.	Farooq Ahmad Natnoo	Additional Advocate General
7.	Aseem Sawhney	Additional Advocate General
8.	Raman Sharma	Deputy Advocate General
9.	Vishal Bharti	Deputy Advocate General
10.	Arshad Malik	Deputy Advocate General
11.	Amit Gupta	Deputy Advocate General
12.	Sunil Malhotra	Government Advocate
13.	Ajaz Lone	Government Advocate
14.	Mehrban Singh	Government Advocate
15.	K.D.S. Kotwal	Government Advocate
16.	Sudesh Magotra	Government Advocate

The said appointments shall be governed by the terms and conditions as laid down in Government Order No. 1906-LD(A) of 2015 dated 22-06-2015 read with Government Order No's. 2327-LD(A) of 2017 and No. 2328-LD(A) of 2017 dated 16-06-2017. The allocation of work will be issued separately.

By Order of the Government of Jammu and Kashmir.

Sd/-

(Abdul Majid Bhat)
Secretary to Government.

NO: LD (A) 2016/12.

Dated: 17 - 07 - 2018.

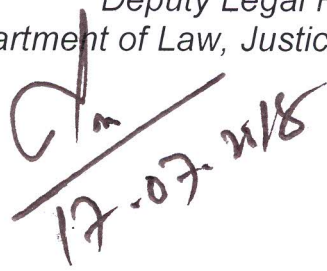
Copy to the:-

1. Learned Advocate General, J&K Srinagar.
2. Financial Commissioner, Housing and Urban Development Department.

3. Director General of Police, J&K Srinagar.
4. Additional Director General of Police (Law and Order), J&K Srinagar.
5. Principal Resident Commissioner, J&K New Delhi.
6. Principal Secretary to the Hon'ble Governor, J&K Srinagar.
7. All Principal Secretaries to Government.
8. Principal Accountant General (A&E), J&K Srinagar.
9. All Commissioners/Secretaries to Government.
10. Divisional Commissioner, Kashmir/Jammu.
11. Inspector General of Police, Kashmir/Jammu.
12. Registrar General, J&K High Court, Srinagar.
13. Principal Secretary to Lord Chief Justice, J&K High Court, Srinagar.
14. Director Information, J&K Srinagar.
15. Director, State Motor Garages, J&K Srinagar.
16. Shri M. Shoeb Alam, Advocate-on-Record, Supreme Court of India, New Delhi.
17. All concerned Law Officers for information.
18. Director Litigation, Jammu/Srinagar.
19. All officers of the Department of Law, Justice and Parliamentary Affairs.
20. General Manager, Government Press, Srinagar for publication in an extraordinary issue of the Government Gazette.
21. Private Secretary to the Hon'ble Advisor (V) for information of the Hon'ble Advisor.
22. Private Secretary to the Chief Secretary for information of the Chief Secretary.
23. SRO Section, Department of Law, Justice and Parliamentary Affairs (w.7.s.c).
24. Concerned file.



(Khursheed Ahmad Bhat)
Deputy Legal Remembrancer,
Department of Law, Justice and Parliamentary Affairs.



17-07-2018